

External threats through sea routes

†1475. SHRI MEGHRAJ JAIN: Will the Minister of DEFENCE be pleased to state:

(a) whether there has been an increase in external threats to nation's security through sea routes and if so, the details thereof;

(b) whether Government has reviewed coastal security system recently, if so, whether Government has any plan to procure modern equipments including radar for coastal security/monitoring; and

(c) if so, the details thereof and the other measures taken to secure sea routes?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (DR. SUBHASH RAMRAO BHAMRE): (a) to (c) Post the 26/11 Mumbai attacks, there have been several inputs, emanating from multiple sources, indicating likelihood of terrorist attacks on coastal States / Union Territories, including the island territories, by using the sea route. These threats are assessed at regular intervals. Monitoring, review and assessment of the coastal security construct is an ongoing process and is undertaken on a periodic basis. National Committee on Strengthening Maritime and Coastal Security (NCSMCS), under the Chairmanship of Cabinet Secretary, monitors the progress in respect of coastal security initiatives, any shortfall encountered, and decides on measures to plug the gaps. The Committee meets at least twice a year. The 14th meeting of the NCSMCS was held recently on 24th November, 2016. A coastal security ring all along our coast is provided by Marine Police, Indian Coast Guard and Indian Navy. Other measures include improving surveillance mechanism, enhanced patrolling and joint operational exercises conducted on regular basis among Indian Navy, Indian Coast Guard, Marine Police, Customs and others. Installation of radars covering the country's entire coastline and islands is also an essential part of this process. Further, continuous review and monitoring mechanisms have been established by the Government at different levels including agencies and State/Union Territory authorities.

Assistance to families of martyred soldiers

†1476. SHRI R.K. SINHA: Will the Minister of DEFENCE be pleased to state:

(a) the defined policy of Government for providing assistance to the families of the martyrs;

(b) the provision for giving financial help and other facilities to the families of the martyred soldiers in the Uri attack; and

†Original notice of the question was received in Hindi.

(c) the number of families of martyrs out of the above who have received complete assistance and the number of families of martyrs who are yet to receive the above financial help, and the reasons therefor?

THE MINISTER OF DEFENCE (SHRI MANOHAR PARRIKAR): (a) and (b) Assistance/Welfare Schemes/other facilities provided to the families/Next of Kins (NoKs) of martyrs are given in Statement-I (*See below*).

(c) The financial assistance paid to the NoKs of the Uri terrorist attack martyrs is given in Statement-II.

Statement-I

Assistance/Welfare Schemes/other facilities provided to the families/Next of Kins of Martyrs

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- (1) Financial Assistance provided to the families/NoKs of the Martyrs:
1. Liberalized Family Pension.
 2. Death-cum-Retirement Gratuity.
 3. *Ex-gratia* lump sum compensation.
 4. Disability/War injury element of pension.
- (2) Welfare schemes provided through the Directorate General Resettlement/ Government:
1. Reservation in Public Sector Undertaking and Banks.
 2. Allotment of Eligibility Certificates for Oil Product Agencies under 8% Quota.
 3. Tipper Attachment Scheme.
 4. Allotment of SAFAL Outlets for dependents.
 5. Allotment of Class V surplus B Vehicle.
- (3) Welfare Schemes provided through Kendriya Sainik Board (under Raksha Mantri's Discretionary Fund/Armed Forces Flag Day Fund (AFFDF) to Ex-servicemen/ families, including families of Martyrs as per their eligibility on making application):
1. Penury Grant.
 2. Education Grant.
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3. Officer Cadet Grant.
 4. Disabled Children Grant.
 5. House Repair Grant.
 6. Daughter's Marriage Grant/ Widow Re-Marriage Grant.
 7. Funeral Grant.
 8. Medical Grant.
 9. Orphan Grant.
 10. Vocational Training Grant for Widows.
 11. Grant for treatment of serious diseases. (Armed Forces Flag Day Fund)
- (4) Facilities provided to the families/NoKs of the Martyrs:
1. Children Education Concession.
 2. Travel Concession:
 - a. Rail Concession.
 - b. Air Travel Concession.
 3. Telephone Concession.
- (5) Financial Assistance provided under various Funds:
- a. Army Group Insurance Fund.
 - b. Army Group Insurance Maturity.
 - c. Army Wives Welfare Association Fund.
 - d. Army Officers' Benevolent Fund.
 - e. Army Central Welfare Fund.
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Sl.No.	Army No.	Rank	Name	Unit	Date of Cas	Financial Assistance* (₹)	
1.	5247393L	Sub	Karnail Singh	10 Dogra	18 Sep. 2016	AGIF DCRG LFP <i>Ex-Gratia</i> AWWA ACWF AFPP Fund	3000000 1000000 19710 1500000 15000 50000 1045703
2.	3993435L	HAV	Ravi Paul	10 Dogra	18 Sep. 2016	AGIF DCRG LFP <i>Ex-Gratia</i> AWWA ACWF AFPP Fund	3000000 746719 12375 1500000 15000 50000 207102
3.	13628173L	SEP	Rakesh Singh	6 Bihar	18 Sep. 2016	AGIF DCRG LFP <i>Ex-Gratia</i> AWWA ACWF AFPP Fund	3000000 329916 12330 1500000 15000 50000 55745
4.	4271070L	HAV	Nimb Singh	6 Bihar	18 Sep. 2016	AGIF DCRG LFP <i>Ex-Gratia</i> AWWA	3000000 1000000 16940 1500000 15000
			Rawat				

Sl.No.	Army No.	Rank	Name	Unit	Date of Cas	Financial Assistance* (₹)
						ACWF 50000
						AFPP Fund 316963
5.	4271150H	HAV	Ashok Kumar	6 Bihar	18 Sep. 2016	AGIF 3000000
			Singh			DCRG 1000000
						LFP 15940
						Ex-Gratia 1500000
						AWWA 15000
						ACWF 50000
						AFPP Fund 298885
6.	4277113L	NK	Sunil Kumar	6 Bihar	18 Sep. 2016	AGIF 3000000
			Vidyarthi			DCRG 847090
						LFP 16480
						Ex-Gratia 1500000
						AWWA 15000
						ACWF 50000
						AFPP Fund 130183
7.	4288327K	LNK	Rajesh Kumar	6 Bihar	18 Sep. 2016	AGIF 3000000
			Yadav			DCRG 395796
						LFP 14770
						Ex-Gratia 1500000
						AWWA 15000
						ACWF 50000
						AFPP Fund 338187
8.	4283274K	SEP	Ganesh Shankar	6 Bihar	18 Sep. 2016	AGIF 3000000
						DCRG 380400
						LFP 14200
						Ex-Gratia 1500000

Sl. No.	Army No.	Rank	Name	Unit	Date of Cas	Financial Assistance* (₹)	
						AWWA	15000
						ACWF	50000
						AFPP Fund	220872
9.	4284256N	SEP	Galande	6 Bihar	18 Sep. 2016	AGIF	3000000
			Chandrakant			DCRG	372996
						LFP	13670
						Ex-Gratia	1500000
						AWWA	15000
						ACWF	50000
						AFPP Fund	135731
10.	4284283X	SEP	Rajesh Kumar	6 Bihar	18 Sep. 2016	AGIF	3000000
			Singh			DCRG	374196
						LFP	13970
						Ex-Gratia	1500000
						AWWA	15000
						ACWF	50000
						AFPP Fund	660907
11.	4284574X	SEP	Jawara Munda	6 Bihar	18 Sep. 2016	AGIF	3000000
						DCRG	387158
						LFP	14450
						Ex-Gratia	1500000
						AWWA	15000
						ACWF	50000
						AFPP Fund	535239
12.	4285159N	SEP	Naiman Kujur	6 Bihar	18 Sep. 2016	AGIF	3000000
						DCRG	377700
						LFP	14100
						Ex-Gratia	1500000

Sl.No.	Army No.	Rank	Name	Unit	Date of Cas	Financial Assistance* (₹)
						AWWA 15000
						ACWF 50000
						AFPP Fund 340896
13.4286798W	SEP		Harendra	6 Bihar	18 Sep. 2016	AGIF 3000000
			Yadav			DCRG 365436
						LFP 13590
						Ex-Gratia 1500000
						AWWA 15000
						ACWF 50000
						AFPP Fund 33142
14.4288853A	SEP		Uike Panjab	6 Bihar	18 Sep. 2016	AGIF 3000000
			Janrao			DCRG 321816
						LFP 12030
						Ex-Gratia 1500000
						AWWA 15000
						ACWF 50000
						AFPP Fund 173049
15.4294134X	SEP		Thok Sandip	6 Bihar	18 Sep. 2016	AGIF 3000000
			Somanath			DCRG 144720
						LFP 10720
						Ex-Gratia 1500000
						AWWA 15000
						ACWF 50000
						AFPP Fund 24864
16.4294823Y	SEP		Biswajit	6 Bihar	18 Sep. 2016	AGIF 3000000
			Ghorai			DCRG 144720
						LFP 10720
						Ex-Gratia 1500000

Sl. No.	Army No.	Rank	Name	Unit	Date of Cas	Financial Assistance* (₹)
						AWWA 15000
						ACWF 50000
						AFPP Fund 18175
17.4294828X	SEP		Gangadhar	6 Bihar	18 Sep. 2016	AGIF 3000000
			Dalui			DCRG 144720
						LFP 10720
						<i>Ex-Gratia</i> 1500000
						AWWA 15000
						ACWF 50000
						AFPP Fund 18176
18.4288168P	SEP		Kulmethe Vikas	6 Bihar	19 Sep. 2016	AGIF 3000000
			Janardhan			DCRG 328716
						LFP 12230
						<i>Ex-Gratia</i> 1500000
						AWWA 15000
						ACWF 50000
						AFPP Fund 86845
19.4280144W	NK/		Raj Kishore	6 Bihar	18 Sep. 2016	AGIF 3000000
	CK		Singh			DCRG 683237
						LFP 14490
						<i>Ex-Gratia</i> 1500000
						AWWA 15000
						ACWF 50000
						AFPP Fund 573492

*AGIF- Army Group Insurance Fund
LFP - Liberalised Family Pension
AWWA - Army Wives Welfare Association
AFPP Fund - Armed Forces Personnel
Provident Fund

DCRG - Death-cum Retirement Gratuity
Ex-gratia-Ex-gratia Lumpsum Compensation
ACWF - Army Central Welfare Fund